

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 119
689/2016

IN THE MATTER OF:

EMAAR Developers Ltd and
EMAAR MGF Land Ltd.

... Applicant/Petitioner

Order under Section 230-232.

Order delivered on 12.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

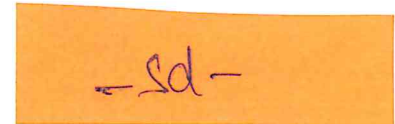
SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the Applicant :

ORDER

Renotified to 19.03.2021.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

04.03.2021
Deepak